

N O T I C E

IN CONTINUATION TO THE NOTICE dated 29th July 2020 pertaining to the assignments of work to the Courts at High Court of Bombay at GOA, it is hereby notified for the information of the Advocates and the parties appearing in-person that **Friday, 21st August, 2020**, being holiday on account of "**Hartalika**" which is already notified in the High Court Calendar – 2020, the **High Court of Bombay at Goa** will remain closed on 21st August, 2020.

By Order

High Court, Appellate Side,
Bombay.

Dated : 3rd August 2020

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I)
High Court, A.S. Bombay.